

Defective Case Register from 2026-09-24 to 2026-09-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/28898/2026	SARASWATI SENAPATI	2026-09-24	1. Certified copy of Annex-1 not filed.
2	D-CRLMC/27834/2026	DEBASIS SAHOO	2026-09-24	1. Name of the PS and PS case number not furnished in the petition.
3	D-ABLAPL/29124/2026	ANJAN KUMAR BISWAL	2026-09-24	FIR and ICC be annexed and paginated separately.
4	D-CRLMC/28140/2026	ALOK KUMAR MOHAPATRA	2026-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.C.copy of F.i.R. not filed.2.Name of informant(Opp.2)be redacted form cause title.3.Redacted copy of F.I.R.be filed and page marked and unredacted copy of same be kept in closed cover.
5	D-CRLMC/28911/2026	SARASWATI SENAPATI	2026-09-24	1. Certified copy of Annex-1 not filed.
6	D-CONTC/45268/2026	ADV.	2026-09-24	i) S.L No. 4 not correctly furnished in the Affidavit.
7	D-CRLMC/28281/2026	JAYAKRISHNA MOHAPATRA	2026-09-24	1.Mobile no.of informant not redacted form F.I.R.2.Unredacted copy of F.I.R.not filed in closed cover.
8	D-CRLMC/28463/2026	SURYAKANTA DWIBEDI	2026-09-24	1. Neat and Legible copy of page nos. 11 13 14 and 15 to be filed. 2. Certified copy of Annex-1 not filed. 3. Name of the both parties and proper Nomenclature not furnished in V.nama.
9	D-CRLMC/26163/2026	UMESH CHANDRA DORA	2026-09-24	Name and address of victim appearing in Annx. be radacted properly and unredacted version of same be kept in closed cover.
10	D-CRLMP/29334/2026	NIRANJAN NAYAK	2026-09-24	1. Date of F.I.R.under Annexure-1 does not tally with Synopsis, Date chart and petition
11	D-CRLMP/28859/2026	SIDHARTHA MISHRA	2026-09-24	1. Put up for S.R after filing of Annexures-1 to 19
12	D-CRLMP/29296/2026	BHASKAR CHANDRA PANDA	2026-09-24	.Certified Copy Of Trial Court Order Not Filed
13	D-CRLMP/29423/2026	SAILAZA NANDAN DAS	2026-09-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Husband name of the petitioner not correctly furnished in affidavit and V.nama.
14	D-CONTC/45105/2026	ADV.	2026-09-24	Code Number not indicated in the C.T
15	D-CONTC/45110/2026	MOHAN KRISHNA	2026-09-24	i) Paragraphs mention in the petition not corrected.

16	D-CRLMC/27103/2026	AVIRAM PATRA	2026-09-24	1. Name of the opp. party not correctly furnished in cause title. 2. Name of the opp. party not furnished in V.nama. 3. Nomenclature not correctly furnished in page no.8.
17	D-ABLAPL/29103/2026	SUKANTA KUMAR NAYAK (2)	2026-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The informant and his details under Anx-1 be redacted. 2.Reference certificate not correctly furnished.
18	D-ABLAPL/29123/2026	ACHYUTANANDA PATTANAIK	2026-09-24	PS case no in the Book Mark be corrected.
19	D-BLAPL/28841/2026	ARIJEET MISHRA	2026-09-24	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
20	D-BLAPL/28984/2026	BINI MISHRA	2026-09-24	1. In the Bail Application, Annexure 3 is inadvertently marked as Annexure 1 2. In the Affidavit under Declaration the Paragraph of the Bail Petition is incomplete 3. In V.nama, the age of the Petitioner is not tallied with the Cause Title
21	D-WP(C)/45060/2026	PRAVAT KUMAR NAYAK	2026-09-24	1. Date of notice under Annexure-1 does not tally with index and para-3 of the petition.
22	D-CMP/44984/2026	KISHORE KUMAR MISHRA	2026-09-24	3-AUTHENTICATION FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
23	D-CMP/44965/2026	SUSANTA KUMAR MISHRA	2026-09-24	Petitioners No-3 to 5 not executed the Vakalat
24	D-ABLAPL/29125/2026	DIPTI RANJAN BHOKTA	2026-09-24	Serial No. of the petitioner in the earlier ABLAPL Application not mentioned in the reference certificate.
25	D-WP(C)/43840/2026	KAPILA CHARAN NAYAK	2026-09-24	i) Copy not served to SC(T). ii) Paragraph no. not correctly mentioned in Affidavit of both in petition and I.A..
26	D-CMP/44985/2026	KISHORE KUMAR MISHRA	2026-09-24	3-AUTHENTICATION FEE IS DEFICIENT.
27	D-WP(C)/43854/2026	KAPILA CHARAN NAYAK	2026-09-24	i) copy not served to SC(T).ii) Paragraph no. mentioned in Affidavit of the I.A. not correct.
28	D-CRLMC/28953/2026	SAILABALA JENA	2026-09-24	1. Address of the petitioner in cause title not tally with Affidavit. 2. Objection dated not correctly furnished Sl. no.7 in Index.
29	D-ABLAPL/29126/2026	SAPAN KUMAR LENKA	2026-09-24	Disposed date of earlier ABLAPL application not mentioned in the reference certificate. 2)Serial No.of the Petitioner of earlier ABLAPL application not mentioned in the reference certificate.3)Name,address,mobile No. of the victim/informant/father be redacted from annx-1 4) ICC and FIR copy be annexed separately and paginated 5) Legible copy of ICC be filed. 5) Final Form be indexed and page marked .

30	D-BLAPL/28991/2026	BHAGABAT PRASAD RATH	2026-09-24	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
31	D-CRLMC/27329/2026	RAMESH CHANDRA PRADHAN	2026-09-24	1. Page no.14 Annex-3 not exhibited. 2. Affidavit not filed in I.A. petition
32	D-BLAPL/28950/2026	PRAFULLA KUMAR KHATEI	2026-09-24	1. Annexure-1 2 mentioned in Index not properly furnished in averment. 2. Certified/free copy of Rejection order not filed.
33	D-ABLAPL/29128/2026	SUJATA JENA	2026-09-24	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
34	D-BLAPL/28954/2026	BIKRAM KESHARI RAJ	2026-09-24	Year of S.T. case incorrectly mentioned in Synopsis and para-1 of the petition.
35	D-BLAPL/28981/2026	SANJIB KUMAR BHANJADEO	2026-09-24	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Some portion of Pages 12 and 14 are not readable 3. Page 16 is incomplete 4. In V. Nama, Signature of the Petitioner is not attested by the Jailor
36	D-WP(C)/45189/2026	NIRANJAN LENKA	2026-09-24	Book mark And in petition ,Anx-8 order date mismatch.
37	D-CRLMC/27148/2026	SUJAY SHANKER SINGHDEO	2026-09-24	1. Name of the Lower court case not correctly furnished in prayer of the petition. 2. Certified copy order dated 12.02.2025 passed by the 4th ASJ, Bhubaneswar not filed. 3. Page nos. 66 and 67 one page not paginated.
38	D-BLAPL/28956/2026	PRAFULLA KUMAR KHATEI	2026-09-24	Annexure-1 2 mentioned in Index not properly furnished in averment.
39	D-ABLAPL/29083/2026	PRAVASH CHANDRA JENA	2026-09-24	1. The name and address of the Victim and her relations may be redacted from F.I.R. copy under Annexure 1 as well as Annexure 2.
40	D-WP(C)/45370/2026	SIDHESWAR MALLIK	2026-09-24	In book mark and petition copy of ANX-3 mismatch of order date.
41	D-WP(C)/43535/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-24	1. Court fee Rs 6/- deficient in W.P.
42	D-WP(C)/45059/2026	JAGAJIBAN PRADHAN	2026-09-24	In declaration paragraph not mentioned.
43	D-BLAPL/28899/2026	SUJIT KUMAR SAHU	2026-09-24	Synopsis not Correctly furnished. Date of Rejection Order mentioned in Book mark index and Petition not tally
44	D-WP(C)/43185/2026	PRAMOD CHANDRA SEJPADA	2026-09-24	1. In Address of the petitioner at page 3 mentioned as 8 to 10 instead of 6 to 9 2. the date of execution of V. nama not furnished

45	D-BLAPL/28931/2026	AMIT KUMAR SAHU	2026-09-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
46	D-WP(C)/43525/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-24	1.last line of paragraph-1 of W.P, annexure name not furnished. 2. In annexure-5, W.P.c year wrongly furnished in Index 3. In Annexure-10 neat copy to be submitted.
47	D-WP(C)/43181/2026	IN PERSON	2026-09-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-2 not legible 2. Court fee Rs 1/- deficient in Affidavit
48	D-WP(C)/43297/2026	DEBABRATA DAS	2026-09-24	i) Date mentioned in sl. no. 12 of the Index and Book mark not tally with annexure-9.ii) Date mentioned in para-1 of page -5 not tally with annexure-8.
49	D-CRLMP/28563/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of informant 7 her other details be redacted from petition and Annextures and unredacted annextures including Copy of photograph be kept in closed cover.
50	D-WP(C)/43523/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-24	1. Annexure-9 not attested
51	D-WP(C)/45133/2026	SRIKANTA KUMAR NATH	2026-09-24	In ANX-2 page no.14 not legible.
52	D-ABLAPL/29132/2026	PRATIK DASH	2026-09-24	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court. Petition not correctly addressed to Honorable Court
53	D-WP(C)/43256/2026	SANTOSH KUMAR NANDA	2026-09-24	17-REFERENCE CERTIFICATE NOT FURNISHED. Page No.59 not legible
54	D-WP(C)/44767/2026	NEELAKANTHA PANDA	2026-09-24	1.In Anx-6 page nos.22 and 23 letter date not mentioned. 2.Date chart not correctly page marked.
55	D-WP(C)/45217/2026	ASHOK KUMAR MOHANTY	2026-09-24	In declaration paragraph not correctly mentioned. 2.Date chart not correctly page marked. 3.In book mark and petition under Anx-4(page-43) date does not tally.
56	D-ABLAPL/29074/2026	ACHYUTANANDA PATTANAIK	2026-09-24	1. The name of the father of petitioner No.2 has not been correctly furnished. 2. The name of the P.S. case mentioned in the Cause Title does not tally with that of Prayer portion.

57	D-ABLAPL/29049/2026	BIBHUTI RANJAN MOHANTY	2026-09-24	1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Name of the Victim needs to be redacted from Page 10
58	D-WP(C)/45042/2026	SAMIR KUMAR MISHRA	2026-09-24	Date chart not correctly page marked.
59	D-CRLA/28445/2026	MANAS KUMAR CHAND	2026-09-24	Name of Victim/ relatives /informant /Address to be redacted from Annex-1 be kept sealed cover.
60	D-ABLAPL/28905/2026	SAUMYA RANJAN PRADHAN	2026-09-24	i)Reference Certificate is not correctly furnished as per Notice dated 03.09.2026.
61	D-ABLAPL/28975/2026	SANJIB KUMAR BHANJADEO	2026-09-24	1.Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 3. Page No. 9 and 10 are not legible properly. 4. The name of the petitioner No.2 mentioned in the Cause Title does not tally with that of his signature in V>Nama. 5. The un-redacted copy of the F.I.R may be kept in the sealed cover.
62	D-ABLAPL/29053/2026	ABHISHEK DASH	2026-09-24	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
63	D-WP(C)/45372/2026	SRIKANTA KU. NATH	2026-09-24	Date chart not correctly page marked.
64	D-ABLAPL/29075/2026	PRAVASH CHANDRA JENA	2026-09-24	1. Reference certificate is not correctly furnished.
65	D-ABLAPL/29058/2026	SAROJ KUMAR MISHRA	2026-09-24	17-REFERENCE CERTIFICATE NOT FURNISHED. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
66	D-ABLAPL/29066/2026	RAJESH RANJAN SAHOO	2026-09-24	One of the Ld. Advocates have not furnished his Mobile No. in V. nama
67	D-RSA/43017/2026	SIDHARTHA MISHRA	2026-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-BLAPL/29112/2026	AMIT SUJAT BISWAL	2026-09-24	Pending Lower Court case mentioned in petition not tally with the Rejection order.
69	D-WP(C)/45053/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-09-24	Date chart not correctly page marked.
70	D-ABLAPL/29062/2026	ALEKHA KUMAR SAHOO	2026-09-24	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
71	D-BLAPL/28263/2026	RANJAN KUMAR NAYAK	2026-09-24	1. In Bookmark paging of Annexures 1 and 2 are wrongly mentioned 2. Annexure 2 has been wrongly paginated in the Index 3. In V. Nama, the Thumb impression has not been duly identified 4.

				Name of the Court where the case is pending as mentioned in the Cause Title is not tallied with the Rejection Order vide Annexure 2.
72	D-WP(C)/43255/2026	ASHOK KUMAR SARANGI	2026-09-24	Opp. party No. wrongly mentioned as 5 and 6 instead of 4 2nd para of C.title.
73	D-CRLMC/13414/2026	PURNA CHANDRA MISHRA	2026-09-24	1-COURT FEE IS DEFICIENT. .mobile Phone Numbers Of All The Signing Advocates Not Indicated 1.Sl. no.2 not correctly furnished in Affidavit. 2. Petition and Affidavit not Notarized. 3. Deponent not executed in Affidavit. 3. Notary fees Rs. 33/- not filed. 4. Address and Phone number of the victim/ Informant to be Redacted from page no.10. 5. Annex-1 not properly page marked. 6. Annex-2 not legible. 7. Court fee Rs. 6/- to be paid on cause title.
74	D-ABLAPL/27853/2026	SK. ZAFARULLA	2026-09-24	1. Mobile No. of the Informant may be redacted from page No.8. 2. The name and address of the Victim/Informant and her husband may be redacted from F.I.R.copy.
75	D-WP(C)/45191/2026	SURYAKANTA DWIBEDI	2026-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Signature of the petitioner in V.nama and affidavit does not tally with cause title.
76	D-CRLA/28189/2026	MANAS KUMAR CHAND	2026-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-WP(C)/45494/2026	DURGESH NARAYAN RATH	2026-09-24	Page 28 and 30 not neat.
78	D-CRLA/28870/2026	MANAS KUMAR CHAND	2026-09-24	Name of informant/ victim / relatives/Address /school to be redacted Annex-1 and kept sealed cove
79	D-BLAPL/28906/2026	RAJAT KUMAR PANDA	2026-09-24	Redacted FIR Copy to be filed in annexure -1 thereafter put up for SR.
80	D-CMP/45346/2026	SOURAV SUMAN BHUYAN	2026-09-24	1.page 20 24 25 27 and 35 not legible.2.Page 66 and 67 not available
81	D-BLAPL/28909/2026	MRUGANKA MAULI PATNAIK	2026-09-24	Page No. Not correctly furnished
82	D-ABLAPL/29076/2026	TRILOCHAN DASH	2026-09-24	1.Subject code is not correctly furnished. 2. Reference certificate is not correctly furnished. 3. C.T.case No. is not furnished in the petition. 4. In the matter of P.S.case No,arising out of and where the case is pending have not been furnished in the Cause Title.
83	D-ABLAPL/29044/2026	AMLAN SHAKTI PAUL	2026-09-24	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Dates and Events, the date of FIR in respect of the Petitioner No. 1 is wrong
84	D-ABLAPL/29022/2026	SARBESWAR SAHOO	2026-09-24	1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as

				per Standing Order No. 1 of 2024 of the Court
85	D-CRLMP/28786/2026	GOPINATH MISHRA	2026-09-24	1. Synopsis and Date chart not alphabetic paginated in index.
86	D-ABLAPL/29001/2026	KARTIK CHANDRA TRIPATHY	2026-09-24	1. OHCBAMW Fee Of Rs. 50/- in shape of Stamp is not affixed to the V. nama
87	D-WP(C)/45006/2026	MANOJA KUMAR KHUNTIA	2026-09-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/43301/2026	DEBABRATA DAS	2026-09-24	i) Date mentioned in para-9 of the petition not tally with annexure-8.ii) Date of impugned order mentioned in prayer of the petition not tally with annexure-9.
89	D-CRLMP/28616/2026	SOUBHAGYA CHANDRA DEV DASH	2026-09-24	1. Synopsis and Date chart not alphabetic paginated in index.2. CRLMP Petition not correctly page marked in the petition.
90	D-WP(C)/45118/2026	MANOJA KUMAR KHUNTIA	2026-09-24	1. In Index,at Annexure-4 notification date wrongly furnished. 2. page mark not done correctly in Annexure-7.page no 35 not marked. 3. Put up for S.r there after
91	D-WP(C)/43355/2026	B.SIVA SATYAM	2026-09-24	I) Date mentioned in prayer of the petition not tally with annexure-5.ii) Annexure-6 mentioned in prayer of the petition not filed.
92	D-ABLAPL/29025/2026	KSHIROD KUMAR PAHIL	2026-09-24	1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Deatils of Informant / Victim need to be redacted from all places of Annexure 1
93	D-BLAPL/28997/2026	ALOK KUMAR MOHAPATRA	2026-09-24	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. All Ld. Advocated have not signed the V. nama
94	D-CRLMP/29157/2026	MANASH RANJAN NAYAK	2026-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Provision of Law not correctly furnished. 3. Date of order not correctly furnished in Being aggrieved at page no.6. 4. Nomenclature not correctly furnished in Reference certificate, para no.1 and para nos. 1 2 Prayer of the I.A. petition.
95	D-BLAPL/28987/2026	PRASANTA KUMAR ROUTRAY	2026-09-24	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
96	D-WP(C)/44904/2026	SIDHESWAR MALLIK	2026-09-24	Order of cancellation mentioned in Index, Book mark and 3rd para of page -3 not tally with annexure-6.

97	D-CRLMP/28789/2026	GOPINATH MISHRA	2026-09-24	1. Synopsis and Date chart not alphabetic paginated in Index.2. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
98	D-BLAPL/28973/2026	KSHIROD KUMAR ROUT	2026-09-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law should be Section 483 of BNS 2023 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title
99	D-CRLMC/27198/2026	SANTOSH CHANDRA ATABUDHI	2026-09-24	1. Page no.3 and 4 in I.A. petition not properly arranged.
100	D-WP(C)/44907/2026	SIDHESWAR MALLIK	2026-09-24	i) Father name of the petitioner not mentioned in cause title.
101	D-CRLMP/29013/2026	SAMIR KUMAR BEHERA	2026-09-24	1. Synopsis and Date chart not alphabetic paginated in Index.
102	D-BLAPL/28988/2026	ROHIT RANJAN RAY	2026-09-24	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court 2. In Prayer part of the Bail Application, the TR case No. is wrongly mentioned 3. In Meme, the name of the Police Station is wrongly mentioned
103	D-BLAPL/28952/2026	PRAFULLA KUMAR KHATEI	2026-09-24	Annexurte-1 2 mentioned ion Index not properly furnished in averment.
104	D-WP(C)/45054/2026	JAGAJIBAN PRADHAN	2026-09-24	1.Date chart not correctly page marked. 2.Page no.27 under ANX-2 not legible
105	D-CRLMC/27176/2026	NARESH CHANDRA JENA	2026-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the PS and PS number not furnished in the petition.
106	D-ABLAPL/29288/2026	KURESH PRASAD DASH	2026-09-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.As per standing order the details of victim/informant shall not be mentioned in the petition. 2.The name of the informant and her details in ANX-1 and her name in page no.2 para-3 be redacted and unredacted FIR copy be kept in a sealed cover. 3.Reference certificate not correctly furnished.
107	D-CRLMP/28946/2026	LALITENDU MISHRA	2026-09-24	1. Year of P.S. under Annexure-1 not correctly furnished in the petition.
108	D-WP(C)/45318/2026	ULLASH CHANDRA MOHANTY	2026-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit not sworn by all petitioners.2.Page marking of Annx.3 in Book Mark be corrected by office.3.I.A.not signed by Filing Advocate.

109	D- ABLAPL/29055/2026	KULDEEP MOHANTY	2026-09- 24	The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
110	D- ABLAPL/29089/2026	ANIL KUMAR DALAI	2026-09- 24	Date chart FIR date wrongly mentioned.
111	D- ABLAPL/29276/2026	DEEPAK KUMAR PANI	2026-09- 24	Reference certificate not correctly furnished.
112	D-WP(C)/44835/2026	SATYABAN SAHOO	2026-09- 24	i) Plot no. mentioned in para-1 and prayer of the petition not tally with annexure-2
113	D- ABLAPL/29019/2026	AKSHAYA KUMAR SUBUDHI	2026-09- 24	1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
114	D-WP(C)/44955/2026	SUDHANSU SEKHAR JENA	2026-09- 24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
115	D-WP(C)/43477/2026	PRASANTA KUMAR SATAPATHY	2026-09- 24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.2. Page nos.13 and 14 not neat and legible.
116	D-WP(C)/45092/2026	BEDA PRAKASH PANDA	2026-09- 24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per Index, Writ Petition not properly page marked in the petition.2. Paragraph no. not furnished in declaration.3. Page nos.63 to 65 not neat and legible.
117	D-WP(C)/45273/2026	SAIBRATA RATH	2026-09- 24	1. Page nos.69 72 and 73 not neat and legible.
118	D- MACA/42658/2026	ANUPAM DASH	2026-09- 24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 8 days 2. Court Fee Rs. 2362/ payable not paid
119	D- CRLMC/28457/2026	SURYAKANTA DWIBEDI	2026-09- 24	16-PETITION/APPEAL NOT IN TIME 1. Page no.10 not filed.
120	D-RSA/43468/2026	SOUMYA MISHRA	2026-09- 24	R-6(c),R-16 be corrected as R-6(d) and R-11 at Page No-2 and Page No-5 respectively in the Memo of the Appeal.
121	D- BLAPL/28996/2026	DIBYA PRAKASH MISHRA	2026-09- 24	1. Synopsis Dates and Events have not been marked as A and B 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court 3. Page 11 is not readable 4. Page 108 is not marked as Annexure 6
122	D- ABLAPL/29004/2026	KARUNAKAR NAYAK	2026-09- 24	1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
123	D- MACA/42754/2026	ADAM ALI KHAN	2026-09- 24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 33 days

124	D- ABLAPL/28115/2026	SAPAN KUMAR PAL	2026-09- 24	1. The year in respect of the victim and place may be redacted from the F.I.R.copy
125	D- ABLAPL/29046/2026	AMLAN SHAKTI PAUL	2026-09- 24	The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
126	D- MACA/42654/2026	KAPILA CHARAN NAYAK	2026-09- 24	1.Period of Delay 59 days
127	D- BLAPL/28933/2026	TARA PRASAD MOHAPATRA	2026-09- 24	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
128	D- CRLMC/29144/2026	KASHINATH PATTANAIK	2026-09- 24	1. Cognizance order dated not correctly furnished in Date chart. 2. GR case number not correctly furnished in cause title.
129	D-WP(C)/43362/2026	SANJAY KUMAR PATRA	2026-09- 24	i) Page mark of annexure-2 not furnished in petition
130	D- ABLAPL/29081/2026	PRAVASH CHANDRA JENA	2026-09- 24	1. The name and address of the Victim and her relations name may be redacted from the F.I.R.copy and petition. 2. The un-redacted F.I.R copy may be kept in sealed cover.
131	D-WP(C)/43306/2026	DEBABRATA DAS	2026-09- 24	i) Date mentioned in 1st para of page 5 not tally with annexure-8.
132	D- ABLAPL/29048/2026	KARUNAKAR GAYA	2026-09- 24	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Name of the Father of the Deponent vide Affidavit is wrong
133	D-WP(C)/43304/2026	DEBABRATA DAS	2026-09- 24	i) Date of order of the Mutation case no. mentioned in synopsis, Date chart, 2nd para of Page 1 Sl. no. 1 of page 2 and 1st para of page 5 not tally with annexure-9.
134	D-RSA/42032/2026	PRASANTA KUMAR SATAPATHY	2026-09- 24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D- ABLAPL/29024/2026	BISWARANJAN DALAI	2026-09- 24	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. One of the Ld. Advocate has not put his signature
136	D- BLAPL/29077/2026	BEDA PRAKASH PANDA	2026-09- 24	Pending Lower Court case mentioned in petition not tally with the Rejection order.
137	D- RPFAM/44989/2026	ADHIRAJ MOHANTY	2026-09- 24	good ground not furnished